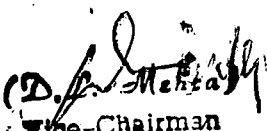


C. A. T. Bench, JAIPUR

Date of Order	Orders
22/6/93	Mr. Amitabh Bhattacharya - Counsel for the petitioner. Heard learned Counsel for the applicant. It is very surprising for an advocate to file an application at Jaipur ^{in respect of} the case dismissed in default at Jaipur. The application is not maintainable and is dismissed accordingly.  (O. P. Sharma) Administrative Member  (D. P. Mehta) Vice-Chairman